# CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH

### Original Application No.18/2009 This the 16<sup>th</sup> day of January 2009

### HON'BLE MR. M. KANTHAIAH, MEMBER JUDICIAL.

Mohd. Erfan Khan, aged about 49 years son of Late Anwarul Khan, resident of Golden City, Kishoregang, Cawpwell Road, Balaganj, Lucknow.

...Applicant.

By Advocate: Shri D. Awasthi.

Versus.

- 1. Union of India, through the Secretary, Ministry of Defence, New Delhi.
- 2. The Controller General of Defence Accounts, West Block-V, R.K. Puram, New Delhi.
- 3. Principal Controller of Defence Accounts, Central Command, Lucknow.
- 4. The Senior Record Officer (O/C), Rajput Regiment Fetehgarh, U.P.
- 5. The Col. Of the Record, Army Medical Corps., Lucknow.

...Respondents.

By Advocate: Shri S.P. Singh for Shri Ajmal Khan.

## **ORDER**

#### BY MR. M. KANTHAIAH, MEMBER JUDICIAL.

It is the case of the applicant that the respondent authorities have not paid the remaining 20 % final payment amount towards LTC claim and as such, he filed this OA. It is also the case of the applicant that he made representation to the authorities but the same is still pending. When the representation of the applicant is still pending giving of any direction allowing the claim of the applicant is not justified at this stage.

2. In view of the above circumstances without going into the merits of the case, the OA is disposed of with a direction to the competent authority to consider the representation of the applicant dated 19.12.2008 covered under (Ann-A-3) as per

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rules and in terms of Circular Dt. 30.07.2002 within a period of three months from the date of receipt of the copy of this order. The applicant is also directed to supply copy of his representation dated 19.12.2008 (Ann-A-3) along with the copy of this order to the competent authority. No order as to costs.

(M. KANTHAIAH)

MEMBER (J)

16-01-09

Amit/.